

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:208

ANSWERED ON:05.08.2013

REMOVAL OF LIQUOR SHOPS ALONG NHS .

Bauri Smt. Susmita;Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is a rise in the number of road accidents occurred on roads/ National Highways (NHs) caused due to intake of liquor/drugs;
- (b) if so, the number of road accidents caused due to this in the country during the last three years and the current year, State/ UT-wise;
- (c) whether the Government has issued instructions to all States/UTs to remove all the existing liquor shops along NHs and not to issue fresh licenses to liquor vendors;
- (d) if so, whether all the States/UTs are following the said instructions; and
- (e) if not, the action taken or being taken by the Government against those States/ UTs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) The State-wise data shows that number of road accidents caused due to intake of alcohol/drugs have decreased from 31,000 in 2010 to 24,644 in 2011 (the latest available data). The detail of number of road accidents occurred on National Highways due to intake of alcohol is not separately maintained. The State/ UT-wise details of number of road accidents caused due to intake of liquor/drugs during the years 2009 to 2011 (the latest available data) is at Annexure .

(c) to (e) Licensing of liquor shops is covered under Excise Policy of the States. The Chief Secretary/Principal Secretary / Secretary (Transport) of all States/UTs have been requested by this Ministry on 01.12.2011 and 11.03.2013 to remove existing liquor shops along National Highways and not to issue fresh licenses to Liquor vendors for operating shops along National highways. It was advised that States/UTs must review cases where licenses had already been given in the past to open liquor shops along NHs and take corrective action. Action taken report has been received from Punjab, Delhi, Haryana, Gujarat and Assam.